IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

Item No. 118
(IB)-2721/ND/2019

Under Section: 9 of IBC.

In the matter of:

M/s. Straight Edge Contracts Pvt. Ltd. ... **Applicant**
Vs
M/s. Three C Shelters Pvt. Ltd. ... **Respondent**

Order delivered on 07.02.2020

CORAM

DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)

For the Applicant :
For the Respondent : Mr. R. K. Gupta, Adv.
Ms. Swaralipi Deb Roy, Adv.
Mr. Sanat Garg, Adv.

ORDER

Learned counsel for the respondent seeks and is granted time to make submission on an affidavit after receiving instructions. List on 05.03.2020.

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

MUKESH